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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.23/ BB/ 2017	-	Hearing	230/ 232	Bliss Rentals Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	K.V. SATISH 8884321353	PETITIONER	

ORDER

Counsel for petitioner is present. OL filed application bearing OLR No.135/2017 seeking permission of the Tribunal to appoint Chartered Accountant for scrutiny of books of accounts and records of the Transferor Company. Counsel for petitioner had no objection to allow the application for purpose of scrutiny of books of accounts and records of the Transferor Companies. Therefore application is allowed. OL is permitted to appoint a Chartered Accountant from among the panel maintained by his office. Counsel for Petitioner is directed to meet the expenditure for the Chartered Accountant for filing report by 04.10.2017. Await report from ROC and RD.


MEMBER(J)


MEMBER(T)